

Office Notes, Office Memo-
randum, of Coram, Appearances,
Tribunal's Orders or Directions
and Registrar's Orders.

Tribunal's Orders.

for money & as representative to the host-
against the decision of the director. The
applicant and the advocate for the respondents
stated that they would produce the relevant
note on 10.4.1986. and that the further
arguments are being reserved to be made

S.O. 10.4.1986 for the above purpose

B.L. Angel.

3-4-1986

Additional affidavits taken on record

Heard arguments. Adjourned to 24-4-1986

for judgment.

B.L. Angel.

10.4.1986

 10.4.1986